

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 771 of 2019

IN THE MATTER OF:

Ms. Poonam Gupta

...Appellant

Versus

Ms. Suman Chadha & Anr.

...Respondents

Present

For Appellant: Mr. Ashish Dholakia and Mr. Gautam Bajaj, Advocates.

For Respondent: Mr. Vinod Khanna Advocate for R-2

O R D E R

03.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 19th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/